

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:7458

ANSWERED ON:22.05.2012

MISSING CHILDREN

Choudhary Shri Bhudeo;Chowdhury Shri Adhir Ranjan;Singh Shri Radha Mohan;Tharoor Shri Shashi

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Union Government has directed the State Governments to investigate the matter of missing children through any investigating agency;
- (b) if so, the details and the reaction of the State Governments in this regard;
- (c) whether the Supreme Court had sought response from the Union and State Governments in respect of missing children; and
- (d) if so, the details thereof and the reaction of the Union and State Governments?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (d): The Union Government has not issued any direction to the State Governments to investigate the matter of missing children through any investigating agency. However, Ministry of Home Affairs has issued a detailed advisory on missing children-measures needed to prevent trafficking and trace the children-regarding dated 31st January, 2012, wherein, it was specifically advised to the States / UTs to prevent children from being victims of any heinous or organized crime such as, victims of rape, sexual abuse, child pornography, organ trade etc. through effective use of law enforcement agencies of States / UTs.

Ministry of Home Affairs is not aware of any such direction from Supreme Court regarding seeking response from the Union and State Governments in respect of missing children.